



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

(DES - V SECTION)**MINUTES OF THE NORMS COMMITTEE- V****MEETING No.** NC/5/MEET/Mar/202526/20**DATED:** 08/04/2026Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Mar/202526/20 dated 08/04/2026 of Norms Committee - V for the year 2026-27 was held on 08/04/2026 under the Chairmanship of A Menon, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	RAMESH VERMA, Joint DGFT	DGFT(HQ)
2	RAMESH VERMA, Joint DGFT	Directorate General of Foreign Trade, Delhi
3	SAURABH GOYAL, Deputy DGFT	DGFT(HQ)
4	Sanjay Kumar, Sr. Secretariate Assistant(SSA)	DGFT(HQ)
5	Govind Prasad, Technical Consultant	Ministry of Textiles
6	Kuldeep Singh, Technical Consultant	Ministry of MSME
7	Nand Lal, Technical Consultant	DGFT
8	Prabir Jana, Technical Consultant	Ministry of Textiles
9	Ramasrey Lal, Technical Consultant	DGFT
10	Sanjay Charak, Technical Consultant	Ministry of Textiles

11	Shaish Kumar, Technical Consultant	DGFT
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Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	AVANTI OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM REVIW00005822AM26
RA File Number	052304000145 AM21
Licence No and Date	0510414993/24/08/2020
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm has not submitted the documents without any justification. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the proper justification supported with CADs with legible specifications showing length, width and efficiency. The case stands deferred.	

Case No.	2 / NC/5/MEET/Mar/202526/20			
Case Status	Case Approved			
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026			
HQ File Number	HQRNORM REVIW00003678AM26			
RA File Number	32AA04000126 AM22			
Licence No and Date	3211000778/09/04/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	POLYESTER KNITTED GLOVES - TREK G FLEECE 500 BLK	50000 PRS	CLARKSON REC, 100% POLYESTER KNITTED FABRIC - 200 GSM WIDTH: 157 CMS	8200 MTR
It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	3 / NC/5/MEET/Mar/202526/20			
Case Status	Case Approved			
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026			
HQ File Number	HQRNORM REVIW00003539AM26			
RA File Number	32AA04016753 AM22			
Licence No and Date	3211001414/12/08/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
			CLARKSON REC,	12300
			100% POLYESTER KNITTED	
			FABRIC -200 GSM WIDTH: 157	MTR
			CMS(-)	
1	POLYESTER KNITTED GLOVES - TREK G	75000		
	FLEECE 500 BLK	PRS	BUCKLES(-)	Net to Net
			BUCKLES(-)	Net to Net
			BUCKLES(-)	Net to Net
It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	4 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM REVIW00005785AM26
RA File Number	05AA04069567 AM22
Licence No and Date	0511004116/13/08/2021
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BABIES DRESS / BABIES GARMENTS 91% POLYESTER 4% NYLON 3% METALISED FIBER 2% ELASTANE KNITTED JACQUARD FABRIC WIDTH 59-60 INCHES GSM 240 WITH TRIM 100% POLYESTER KNITTED FAKE FUR FABRIC WIDTH 57-58 INCHES GSM 340 +/-10%	3211 NOS	Fabric to be used in the Garment	
			91% POLYESTER 4% NYLON 3% METALISED FIBER 2 % ELASTANE KNITTED	2183
			JACQUARD FABRIC WIDTH 59-60 INCHES GSM 240 +/-10 % IN GSM & FLEX IN COUNT	SQM
			+/-3 %	
2	BABIES HOODED JOGGER SET 93 % POLYESTER 7 % ELASTANE KNITTED VELOUR FABRIC WIDTH 68-69 INCHES GSM 235 FLEXIBILITY UPTO +/-10 % IN GSM & FLEXIBILITY IN COUNT +/-3 %	3542 SET	Fabric to be used in the Garment	
			100 % POLYESTER KNITTED	180
			FAKE FUR FABRIC WIDTH 57- 58 INCHES GSM 340 +/-10 %	SQM
3	BABIES SHORTS / BABIES GARMENTS 45 % ACRYLIC 44 % POLYESTER 6 % WOOL 2 % COTTON 2 % NYLON 1 % VISCOSE WOVEN FABRIC WIDTH 56-57 INCHES GSM 260 FLEXIBILITY UPTO +/- 10 % IN GSM & FLEXIBILITY IN COUNT +/-3 %	2012 NOS	Fabric to be used in the Garment	
			93 % POLYESTER 7 % ELASTANE KNITTED	5030
			VELOUR FABRIC WIDTH 68- 69 INCHES GSM 235	SQM
			FLEXIBILITY UPTO +/-10 % IN GSM & FLEXIBILITY IN COUNT +/-3 %	
4	GIRLS SHORTS 45 % ACRYLIC 44 % POLYESTER 6 % WOOL 2 % COTTON 2 % NYLON 1 % VISCOSE WOVEN FABRIC WIDTH 56-57 INCHES GSM 260 FLEXIBILITY UPTO +/-10 % IN GSM & FLEXIBILITY IN COUNT +/-3 %	6036 NOS	Fabric to be used in the Garment	
			45 % ACRYLIC 44 % POLYESTER 6 % WOOL 2 %	3334
			COTTON 2 % NYLON 1 % VISCOSE WOVEN FABRIC	SQM
			WIDTH 56-57 INCHES GSM 260 FLEXIBILITY UPTO +/-10 % IN GSM & FLEXIBILITY IN COUNT +/-3 %	

COUNT +/-3 %				
5	BABIES DRESS/BABIES GARMENTS 45 % ACRYLIC 44 % POLYESTER 6 % WOOL 2 % COTTON 2 % NYLON 1 %	2194	Fabric to be used in the Garment 45 % ACRYLIC 44 % POLYESTER 6 % WOOL 2 % COTTON 2 % NYLON 1 %	2545
	VISCOSE WOVEN FABRIC WIDTH 56-57 INCHES GSM 260 FLEXIBILITY UPTO +/-10 % IN GSM & FLEXIBILITY IN COUNT +/-3 %	NOS	VISCOSE WOVEN FABRIC WIDTH 56-57 INCHES GSM 260 FLEXIBILITY UPTO +/-10 % IN GSM & FLEXIBILITY IN COUNT +/-3 %	SQM
6	GIRLS DRESS 45 % ACRYLIC 44 % POLYESTER 6 % WOOL 2 % COTTON 2 % NYLON 1 % VISCOSE WOVEN FABRIC WIDTH 56-57 INCHES GSM 260 FLEXIBILITY UPTO +/-10 % IN GSM & FLEXIBILITY IN COUNT +/-3 %	6481	Fabric to be used in the Garment 45 % ACRYLIC 44 % POLYESTER 6 % WOOL 2 % COTTON 2 % NYLON 1 % VISCOSE WOVEN FABRIC WIDTH 56-57 INCHES GSM 260 FLEXIBILITY UPTO +/-10 % IN GSM & FLEXIBILITY IN COUNT +/-3 %	2782
		NOS		SQM
7	BOYES SHIRT HALF SLEEVE 100 % COTTON WOVEN YARN DYED STRIPE PRINTED FABRIC WIDTH 56-57 INCHES GSM 95 +/-10 %	1016	Fabric to be used in the Garment 100 % COTTON WOVEN YARN DYED STRIPE PRINTED FABRIC WIDTH 56-57 INCHES GSM 95 +/- 10 %	1220
		NOS		SQM
8	BOYES SHIRT HALF SLEEVE 100 % COTTON WOVEN YARN DYED STRIPE PRINTED FABRIC WIDTH 56-57 INCHES GSM 95 +/-10 %	1016	Fabric to be used in the Garment 100 % COTTON WOVEN YARN DYED STRIPE PRINTED FABRIC WIDTH 56-57 INCHES GSM 95 +/- 10 %	919
		NOS		SQM
9	BABIES JACKET 100 % POLYESTER KNITTED FAKE FUR FABRIC WIDTH 57-58 INCHES GSM 399 +/-10 %	170	Fabric to be used in the Garment 100 % POLYESTER KNITTED FAKE FUR FABRIC WIDTH 57-58 INCHES GSM 399 +/- 10 %	303
		NOS		SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	5 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026

HQ File Number	HQRNORM REVIW00005769AM26			
RA File Number	05AA04088352 AM22			
Licence No and Date	0511005205/05/10/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BABIES DRESS / BABIES GARMENTS 100% COTTON SOLID DYED WOVEN FABRIC WIDTH 50-51 INCHES GSM 120 +/-10%	3712 NOS	100% COTTON SOLID DYED WOVEN FABRIC WIDTH 50- 51 INCHES GSM 120 +/-10 %	3722 SQM
2	BABIES DRESS / BABIES GARMENTS 100% COTTON SOLID DYED WOVEN FABRIC WIDTH 50-51 INCHES GSM 130 +/-10%	3299 NOS	100% COTTON SOLID DYED WOVEN FABRIC WIDTH 50- 51 INCHES GSM 130 +/-10%	3138 SQM
3	GIRLS JUMP SUIT 100% COTTON WOVEN YARN DYED STRIPE FABRIC WIDTH 56-57 INCHES GSM 85 +/-10%	975 NOS	100% COTTON WOVEN YARN DYED STRIPE FABRIC WIDTH 56-57 INCHES GSM 85 +/-10%	1603 SQM
4	GIRLS JUMP SUIT 100% COTTON WOVEN YARN DYED STRIPE FABRIC WIDTH 56-57 INCHES GSM 85 +/-10%	755 NOS	100% COTTON WOVEN YARN DYED STRIPE FABRIC WIDTH 56-57 INCHES GSM 85 +/-10 %	1242 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	6 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM REVIW00003538AM26
RA File Number	32AA04026117 AM22
Licence No and Date	3211001873/02/11/2021
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
			CLARKSON REC, 100 % POLYESTER KNITTED FABRIC -200 GSM WIDTH: 157 CMS	12300 MTR
1	POLYESTER KNITTED GLOVES - TREK G FLEECE 500 BLK	75000 PRS	BUCKLES	150000 NOS
			BUCKLES	150000 NOS

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	7 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM REVIW00005777AM26
RA File Number	05AX04000858 AM22
Licence No and Date	0511008640/07/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	S. No.	Import Items	Qty. Recommended
1	BABIES HOODED JACKET 100 % POLYESTER KNITTED FAKE FUR FABRIC WIDTH 57-58 INCHES GSM	2883 NOS	1	Relevant fabric to be used in the garment 100 % POLYESTER	2240 SQM

	483 +/- 10 %			KNITTED FAKE FUR FABRIC WIDTH 57-58 INCHES GSM 483 +/- 10 %	
2	BABIES JACKET 100 % POLYESTER KNITTED FAKE FUR FABRIC WIDTH 57-58 INCHES GSM 483 WITH LINING OF 100 % VISCOSE SOLID DYED WOVEN FABRIC WIDTH 57-58 INCHES GSM 88 +/- 10 %	1980 NOS	2	Relevant fabric to be used in the garment 100 % POLYESTER KNITTED FAKE FUR FABRIC WIDTH 57-58 INCHES GSM 483 +/- 10 %	2356 SQM
			3	Relevant fabric to be used in the garment LINING OF 100 % VISCOSE SOLID DYED WOVEN FABRIC WIDTH 57-58 INCHES GSM 88 +/- 10 %	1667 SQM
3	BABIES TROUSER 98 % POLYESTER 2 % ELASTANE YARN DYED KNITTED JACQUARD FABRIC WIDTH 60-61 INCHES GSM 270 FLEXIBILITY UPTO +/-10 IN GSM & FLEXIBILITY IN COUNT +/- 3%	1008 NOS	4	Relevant fabric to be used in the garment 98 % POLYESTER 2 % ELASTANE YARN DYED KNITTED JACQUARD FABRIC WIDTH 60-61 INCHES GSM 270 FLEXIBILITY UPOT +/-10 IN GSM & FLEXIBILITY IN COUNT +/-3%	546 SQM
4	BABIES JUMPSUIT 98 % POLYESTER 2 % ELASTANE YARN DYED KNITTED JACQUARD FABRIC WIDTH 60-61 INCHES GSM 270 FLEXIBILITY UPTO +/-10 IN GSM & FLEXIBILITY IN COUNT +/- 3%	1008 NOS	5	Relevant fabric to be used in the garment 98 % POLYESTER 2 % ELASTANE YARN DYED KNITTED JACQUARD FABRIC WIDTH 60-61 INCHES GSM 270 FLEXIBILITY UPTO +/-10 IN GSM & FLEXIBILITY IN COUNT +/-3%	1000 SQM
5	GIRLS HOODED JACKET 100 % POLYESTER KNITTED FAKE FUR FABRIC WIDTH 57-58 INCHES GSM	2884 NOS		Relevant fabric to be used in the garment	2451 SQM

	483 +/- 10 %			100 % POLYESTER KNITTED FAKE FUR FABRIC WIDTH 57-58 INCHES GSM 483 +/- 10 %	
6	GIRLS JACKET 100 % POLYESTER KNITTED FAKE FUR FABRIC WIDTH 57-58 INCHES GSM 483 WITH LINING OF 100 % VISCOSE SOLD DYED WOVEN FABRIC WIDTH 57-58 INCHES GSM 88 +/- 10 %	1206 NOS		Relevant fabric to be used in the garment 100 % POLYESTER KNITTED FAKE FUR FABRIC WIDTH 57-58 INCHES GSM 483 +/- 10 %	1398 SQM
				Relevant fabric to be used in the garment LINING OF 100 % VISCOSE SOLD DYED WOVEN FABRIC WIDTH 57-58 INCHES GSM 88 +/- 10 %	1013 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	8 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	MADURA INDUSTRIAL TEXTILES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM REVIW00005668AM26
RA File Number	03AX04003764 AM23
Licence No and Date	0311018711/19/10/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Dipped Nylon 6 Tyre Cord Fabrics	97 MTS	NYLON 6 CHIPS	100 MTS

2	Rubberised Textiles Fabric	99 MTS	NYLON 6 CHIPS	100 MTS
3	NYLON 6 TYRE YARN	96 MTS	NYLON 6 CHIPS	100 MTS
4	NYLON 6 TYRE CORD	96 MTS	NYLON 6 CHIPS	100 MTS
5	Greige Nylon 6 Tyre Cord Fabric	97 MTS	NYLON 6 CHIPS	100 MTS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	9 / NC/5/MEET/Mar/202526/20			
Case Status	Case Approved			
Party Name	MADURA INDUSTRIAL TEXTILES LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026			
HQ File Number	HQRNORM REVIW00005669AM26			
RA File Number	03AX04004701 AM23			
Licence No and Date	0311020093/17/12/2022			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Dipped Nylon 6 Tyre Cord Fabrics	195 MTS	NYLON 6 CHIPS	200 MTS
2	Rubberised Textiles Fabric	198 MTS	NYLON 6 CHIPS	200 MTS

3	NYLON 6 TYRE YARN	193 MTS	NYLON 6 CHIPS	200 MTS
4	NYLON 6 TYRE CORD	193 MTS	NYLON 6 CHIPS	200 MTS
5	Greige Nylon 6 Tyre Cord Fabric	195 MTS	NYLON 6 CHIPS	200 MTS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	10 / NC/5/MEET/Mar/202526/20			
Case Status	Case Approved			
Party Name	M+L SHOES AND ACCESSORIES PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026			
HQ File Number	HQRNORM REVIW00006052AM26			
RA File Number	04AX04000192 AM24			
Licence No and Date	0411005524/08/06/2023			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GENTS SHOE UPPERS MADE OUT OF COW LEATHER	10096 PRS	COW FINISHED LEATHER (Relevant thickness)	27764 SQF

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP

Case No.	11 / NC/5/MEET/Mar/202526/20			
Case Status	Case Approved			
Party Name	ARJAN IMPEX PRIVATE LIMITED			
Meeting Number	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026			

and Date				
HQ File Number	HQRNORM REVIW00005516AM26			
RA File Number	05AX04001005 AM24			
Licence No and Date	0511019752/12/07/2023			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BLANKET FOR PETS MADE OF POLYESTER KINITTED CUT PILE FABRIC OF RELEVANT GSM +/- 10 %	120000 NOS	POLYESTER KNITTED CUT PILE FABRIC WIDTH 60 AND 66 INCHES AND GSM 180 AND 220 +/- 10%	138000 MTR
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	12 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM REVIW00005650AM26
RA File Number	05AX04003595 AM24
Licence No and Date	0511023893/12/02/2024
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm intends to export bandana for pets a neck wear and has submitted CAD with any unreadable language. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit CAD with the English language and measurement of export products.	
The case stands deferred.	

Case No.	13 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM REVIW00005535AM26

RA File Number	32AX04000685 AM24			
Licence No and Date	3211006433/11/03/2024			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	WOVEN GARMENT WOVEN WORKWEAR WOMEN'S ENEL SUMMER JACKET - 87% COTTON 12% NYLON 1% ANTI-STATIC 3/1 DRILL -245 GSM	62 NOS	FR TAPE ARAMID BACKING FR PIPING, 2.5CM WIDE WITHOUT INNER CORE AND MESH FABRIC. DOMESTIC WASHING(CSRB6610) - 520 GSM	176 MTR
			FR TAPE ARAMID BACKING FR TAPE DOMESTIC WASHING(ISO6330)+INDUSTRIAL WASHING(ISO15797,75C + 9C TUMB(CSR6610) /2 CM Wide - 520 GSM	256 MTR
2	WOVEN GARMENT WOVEN WORKWEAR MEN'S ENEL SUMMER JACKET - 87% COTTON / 12% NYLON / 1% ANTI-STATIC 3/1 DRILL -245 GSM	9583 NOS	FR TAPE ARAMID BACKING FR PIPING, 2.5CM WIDE WITHOUT INNER CORE AND MESH FABRIC. DOMESTIC WASHING(CSRB6610) - 520 GSM	27168 MTR
			FR TAPE ARAMID BACKING FR TAPE DOMESTIC WASHING(ISO6330)+INDUSTRIAL WASHING(ISO15797,75C + 9C TUMB(CSR6610) //2 CM WIDE - 520 GSM	39544 MTR
3	WOVEN GARMENT WOVEN WORKWEAR WOMEN'S ENEL SUMMER PANT - 87% COTTON / 12% NYLON / 1% ANTI-STATIC 3/1 DRILL -245 GSM	71 NOS	FR TAPE ARAMID BACKING FR PIPING, 2.5CM WIDE WITHOUT INNER CORE AND MESH FABRIC. DOMESTIC WASHING(CSRB6610) - 520 GSM	157 MTR

4	WOVEN GARMENT WOVEN WORKWEAR MEN'S ENEL SUMMER PANT - 87% COTTON / 12% NYLON / 1% ANTI-STATIC 3/1 DRILL -245 GSM	11934 NOS	FR TAPE ARAMID BACKING FR PIPING, 2.5CM WIDE WITHOUT INNER CORE AND MESH FABRIC. DOMESTIC WASHING(CSRB6610) - 520 GSM	26314 MTR
5	WOVEN GARMENT WOVEN WORKWEAR WOMEN'S ENEL SUMMER JACKET - 87% COTTON / 12% NYLON / 1% ANTI- STATIC 3/1 DRILL -245 GSM	92 NOS	FR TAPE ARAMID BACKING FR PIPING, 2.5CM WIDE WITHOUT INNER CORE AND MESH FABRIC. DOMESTIC WASHING(CSRB6610) - 520 GSM	261 MTR
			FR TAPE ARAMID BACKING FR TAPE DOMESTIC WASHING(ISO6330)+INDUSTRIAL WASHING(ISO15797,75C + 9C TUMB(CSR6610) //2CM WIDE - 520 GSM	380 MTR
6	WOVEN GARMENT WOVEN WORKWEAR WOMEN'S ENEL SUMMER PANT - 87% COTTON / 12% NYLON / 1% ANTI- STATIC 3/1 DRILL -245 GSM	149 NOS	FR TAPE ARAMID BACKING FR PIPING, 2.5CM WIDE WITHOUT INNER CORE AND MESH FABRIC. DOMESTIC WASHING(CSRB6610) - 520 GSM	329 MTR
7	WOVEN GARMENT WOVEN WORKWEAR MEN'S ENEL SUMMER JACKET - 87% COTTON / 12% NYLON / 1% ANTI-STATIC 3/1 DRILL -245 GSM	3200 NOS	FR TAPE ARAMID BACKING FR PIPING, 2.5CM WIDE WITHOUT INNER CORE AND MESH FABRIC. DOMESTIC WASHING(CSRB6610) - 520 GSM	9072 MTR
			FR TAPE ARAMID BACKING FR TAPE DOMESTIC WASHING(ISO6330)+INDUSTRIAL WASHING(ISO15797,75C + 9C TUMB(CSR6610) //2 CM WIDE - 520 GSM	13205 MTR
8	WOVEN GARMENT WOVEN WORKWEAR MEN'S ENEL SUMMER PANT - 87% COTTON /	3524 NOS	FR TAPE ARAMID BACKING FR PIPING, 2.5CM WIDE WITHOUT INNER CORE	7770 MTR

	12% NYLON / 1% ANTI-STATIC 3/1 DRILL -245 GSM		AND MESH FABRIC. DOMESTIC WASHING(CSRB6610) - 520 GSM	
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It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	14 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	SUPERHOUSE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM REVIW00005547AM26
RA File Number	06AX04000002 AM25
Licence No and Date	0611002596/04/04/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm requested for personal hearing to explain their case. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to appear for personal hearing alongwith sample(s) of the final product and the raw materials to explain their case.

The case stands deferred.

Case No.	15 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM REVIW00005517AM26
RA File Number	05AX04000638 AM25
Licence No and Date	0511025983/10/06/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BLANKET FOR PETS MADE OF POLYESTER KINITTED CUT	120000 NOS	POLYESTER KNITTED CUT PILE FABRIC WIDTH 60 AND 66 INCHES AND GSM 180	138000 MTR

	PILE FABRIC OF RELEVANT GSM +/- 10%		AND 220 +/- 10%	
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It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	16 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM REVIW00005805AM26
RA File Number	05AX04000784 AM25
Licence No and Date	0511026025/11/06/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	CUSHION COVERS FOR PETS MADE OF POLYESTER KNITTED CUT PILE FABRIC OF RELEVANT GSM +/- 10%	65000 NOS	POLYESTER KNITTED CUT PILE FABRIC, WIDTH 70 INCHES AND GSM 180 +/- 10%	39000 MTR

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	17 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	LORD SHIVA EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM REVIW00005823AM26
RA File Number	06AX04000190 AM25
Licence No and Date	0611002863/24/07/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

Export Item: Ladies Synthetic Long Riding Boot((The content Import item no.1 - 3124 SQM, Imp. 2 - 991 SQM, Imp 3 - 1067 SQM, Imp 4 - 2218 Meter, Imp 5,6 and 7 - Net to Net Basis)

Qty.: 8000 PRS

S. No.	Item Description	Qty. recommended per pair
1	PU Synthetic Leather (PU Synthetic Leather, GSM 600 (+/-10%), Width 54 inches (+/-10%), Thickness 1.4 MM (+/-10%)	0.486 Sq. Meter
2	PU Synthetic Leather (PU Synthetic Leather, GSM 480 (+/-10%), Width 52 inches (+/-10%), Thickness 0.9 MM (+/-10%)	
3	PU Synthetic Lining (PU Synthetic Lining, GSM 350 (+/-10%), Width 54 inches (+/-10%), Thickness 0.6 MM (+/-10%)	0.14 Sq. Meter
4	Elastic Tape(Elastic Tape (T.C. 40% Rubber 60% Polyester) width 14 to 18 Inches (+/-10%)	Net +1%
5	Button(Button (T.C Brass)	Net to net
6	Metal Logo(Metal Logo (T.C. Brass)	Net to net
7	Inflatable Boot Shaper(Inflatable Boot Shaper (T.C PVC)	Net to net

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	18 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	TATA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM REVIW00003860AM26
RA File Number	04AX04000409 AM25
Licence No and Date	0411007968/07/08/2024
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. First to submit CAD/CAM of requirement of textile lining, Synthetic lining, Non woven (Non woven - Supertuff 0.8 mm etc. and calculation for the requirement of each item, giving net content and wastage separately.
2. Firm to Compare the requirement in tabular form with respective SION (G-9 or G-23 or any other, as the case may be) published in Handbook of procedure Vol. II (Followed by Public notice 30 /2023 dated 31st August 2023) for export items. If any, additional items/higher quantities of import items are required, then to give justification.
3. Firm to submit specification/GSM etc. of each import item.
4. Firm to submit drawing /design/photograph of export item and to high light the import items in it.
5. Export item is LEATHER HALF BOOTS FOR ADULT (STYLE: Monty V2 Shoes) but leather has not been shown in import items or indigenous items. Please clarify.

The case stands deferred.

Case No.	19 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	RISING INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM REVIW00005817AM26
RA File Number	06AX04000246 AM25
Licence No and Date	0611002950/30/08/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit CAD, marking length, marking width, number of bundles and CAD efficiency.
2. Firm to submit photo of garment with justification of claiming consumption much higher than SION quantity.

The case stands deferred.

Case No.	20 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	VARDHMAN TEXTILES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM REVIW00005548AM26
RA File Number	30AX04000288 AM25
Licence No and Date	3011005705/04/09/2024

Norms Committee Decision:

The Committee considered the case as per agenda and other paper and decided to defer the case for examination and

comments of concern technical authority.

The case stands deferred.

Case No.	21 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00003606AM25
RA File Number	05AX04002229 AM25
Licence No and Date	0511028257/11/10/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a Inorms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	CUSHION SIZE (50X50) CM FRONT MADE OF : RECYCLED 100%POLYESTER WARP KNITTED PILE RFD FABRIC, GSM 290 (+/-10%), BACK : RECYCLED 100%POLYESTER WARP KNITTED PILE DYED FABRIC,GSM 290 (+/-10%) & FILLING 100% POLYESTER FIBRE (INDIGENOUS)	6000 NOS	RECYCLED 100% POLYESTER WARP KNITTED PILE RFD FABRIC, GSM 290 (+/-10%)	2100 SQM
			ECYCLED 100% POLYESTER WARP KNITTED PILE DYED FABRIC, GSM (+/-10%)	2100 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	22 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	TATA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM REVIW00003865AM26
RA File Number	04AX04000691 AM25
Licence No and Date	0411008450/23/10/2024
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to compare the requirement in tabular form with respective SION (G-9 published in Handbook of procedure Vol. II (Followed by Public notice 30 /2023 dated 31st August 2023) for export items. If any, additional items/higher quantities of import items are required, then to give justification.
2. Firm to submit the specification/GSM etc. of each import item.
3. Firm to submit the CAD/CAM of requirement of Lining, Synthetic lining, Textile lining etc. and calculation for the requirement of each item, giving net content and wastage separately.
4. Firm to submit the drawing /design/photograph of export item and to high light the import items in it.
5. Export item is having description LEATHER HALF BOOTS or LEATHER BOOTS FOR ADULT but the leather is neither asked in import items nor in indigenous items which is to be clarified.

The case stands deferred.

Case No.	23 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	VARDHMAN TEXTILES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM REVIW00005609AM26
RA File Number	30AX04000396 AM25
Licence No and Date	3011005956/24/10/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	NE 20/2 99.90% COTTON / 0.10% TRACER COMBED HOSIERY GREY YARN	440000 KGS	Viscose Tops with Tracer	459.27 KGS
2	NE 32/2 99.90% COTTON / 0.10% TRACER COMBED HOSIERY GREY YARN	220000 KGS	Viscose Tops with Tracer	229.64 KGS
3	NE 20/2 99.90% COTTON / 0.10% TRACER COMBED HOSIERY MELANGE YARN	360000 KGS	Viscose Top with Tracer	414 KGS

4	NE 32/2 99.90% COTTON / 0.10% TRACER COMBED MELANGE YARN	100000 KGS	Viscose Top with Tracer	115 KGS
5	NE 30/1 Recycled Polyester 40% Cotton 59.90% with tracer 0.10 % Combed Hosiery Grey Yarn	200000 KGS	Viscose Top with Tracer	200 KGS

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	24 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	FA HOME AND APPAREL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM REVIW00003197AM26
RA File Number	05AX04002669 AM25
Licence No and Date	0511028893/13/11/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Girls SKIRT made of 100% viscose WOVEN Printed FABRIC, GSM-135 (+-10%) WIDTH -52"	23090 NOS	Fabric to be used in the Garment 100% viscose WOVEN Printed FABRIC, GSM-135 (+-10%) WIDTH -52"	14053.15 SQM
2	Girls ROMPER made of 100% viscose WOVEN Printed FABRIC, GSM-135 (+-10%) WIDTH -52"	1682 NOS	Fabric to be used in the Garment 100% viscose WOVEN Printed FABRIC, GSM-135 (+-10%) WIDTH -52"	1732.46 SQM
3	Girls TOP made of 100% viscose WOVEN Printed FABRIC, GSM-135 (+-10%) WIDTH -52"	7937 NOS	Fabric to be used in the Garment 100% viscose WOVEN Printed FABRIC, GSM-135 (+-10%) WIDTH -52"	9127.55 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	25 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	J B ECOTEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM REVIW00005819AM26
RA File Number	52AX04000264 AM25
Licence No and Date	5211010836/26/11/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit separate quantity of pet chips and pet regrind to be imported. 2. Firm to submit details of domestic input with qty used (as shown in flow diagram). The case stands deferred.	

Case No.	26 / NC/5/MEET/Mar/202526/20			
Case Status	Case Approved			
Party Name	FA HOME AND APPAREL PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026			
HQ File Number	HQRNORM REVIW00003198AM26			
RA File Number	05AX04003083 AM25			
Licence No and Date	0511029523/10/12/2024			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Men's Shirt (Full Sleeve) made-of 75% LYOCELL 25% LINEN wovevn dyed GSM 180 (+-10%)	1868 NOS	Fabric to be used in the Garment 75% LYOCELL 25% LINEN wovevn dyed GSM 180 (+-10%) width 57 inch	6500.64 SQM

2	Men's Short with Pockets shell- made-of 75% LYOCELL 25% LINEN wevevn dyed GSM 180 (+-10%) , pockets made of 50% Polyester 50% cotton Lining fabric , GSM - 143 (+-10%)	515 NOS	Fabric to be used in the Garment 75% LYOCELL 25% LINEN wevevn dyed GSM 180 (+-10%) width 57 inch	824 SQM
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It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	27 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM REVIW00005632AM26
RA File Number	05AX04003293 AM25
Licence No and Date	0511029877/26/12/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Nett content of PVC and NBR in export.
2. Details of indigenous input used while coating of PVC and NBR.
3. Wastage at each stage of manufacturing.

The case stands deferred.

Case No.	28 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	S.K.SHOES AND BOOTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM REVIW00005833AM26
RA File Number	06AX04000459 AM25
Licence No and Date	0611003340/29/01/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

Export Item No. 1: Ladies Half Boots made of Synthetic (Ladies Half Boots made of Synthetic (Containing Imp item no. 1. GSM 1200 (+/-10%) 5333.34 SQM, 2. GSM 600 (+/-10%) 5333.34 SQM, 3. GSM 255 (+/-10%) 5333.34 SQM, 4. GSM

290 (+/-10%) 5866.67 SQM, 5.2772.28 Mtr.))

Qty: 14000 PAIRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
1	PVC Synthetic Leather to be used in the export product (PVC Synthetic Leather , Thickness 1.5mm , GSM 1200 (+/-10%), Width 54" to 60" (+/-10%))	0.425 SQM
2	PU Synthetic Leather to be used in the export product (PU Synthetic Leather , Thickness 1.4mm, Width 55" to 60" (+/-10%) , GSM 600 (+/-10%))	
3	PU Lining to be used in the export product(PU Lining, Thickness 0.7mm, Width 54" to 60" (+/-10%) , GSM 255 (+/-10%))	0.40 SQM
4	Polyester Acrylate Coated Fabric to be used in the export product (Polyester Acrylate coated Fabric, width 58 inch (+/-10%) GSM 290 (+/-10%))	0.425 SQM
5	Elastic tape to be used in the export product (Elastic Tape 450MM (+/-10%) (Polyester 71% + elastic gore 29%, Width 16 to 20 inch +/-10%))	Net +1%

Export Item No. 2: Ladies Long Boots made of Leather (Ladies Long Boots made of Leather (Containing Imp item no. 6. GSM 953 (+/-10%) 566.67 SQM, 7. Net to Net, 8. Net to Net, 9. GSM 290 (+/-10%) 2000.00 SQM, 10. 866.34 Mtr.))

Qty: 3500 PAIRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
6	Synthetic Microfiber leather to be used in the export product (Synthetic Microfiber Leather GSM 953 (+/-10%))	0.17 SQM
7	Rubber Out Sole to be used in the export product (Rubber Out Sole (T.C. Synthetic rubber))	Net to Net
8	Composite Toe cap to be used in the export product (Composite Toe Cap (T.C. Fibre Glass, kevlar or Carbon Fibre))	Net to Net
9	Polyester Acrylate Coated Fabric to be used in the export product (Polyester Acrylate coated Fabric, width 58 inch (+/-10%) GSM 290 (+/-10%))	0.60

		SQM
10	Elastic Tape to be used in the export product (Elastic Tape 450MM (+/-10%) (Polyester 71% + elastic gore 29%, Width 16 to 20 inch +/-10%))	Net +1%

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	29 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	TATA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00006582AM25
RA File Number	04AX04001169 AM25
Licence No and Date	0411009215/06/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. The export item is LEATHER BOOTS /HALF BOOTS but leather has not been shown in import items or indigenous items.
2. Firm to compare the requirement in tabular form with respective SION (as the case may be) published in Handbook of procedure Vol. II and further amendment through notification. If any, additional items/higher quantities of import items are required, then to give justification.
3. Firm to submit the photographs/drawings of each export item indicating location/marketing of import items, with CAD/CAM.

The case stands deferred.

Case No.	30 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	LUNA APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00000374AM26
RA File Number	02AX04000809 AM25
Licence No and Date	0211008569/22/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD, Image and measurement chart sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the submit CAD, image and measurement

chart identifying each document with product serial number and description. Consumption of input fabrics in SQMs per piece of each export products.

The case stands deferred.

Case No.	31 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00001551AM26
RA File Number	02AX04000216 AM26
Licence No and Date	0211008921/18/06/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit utility of both the garments may be specified and why two CADs for each export product. Please justify.
2. Firm has submitted photo it is not clear as to what are the two garments. Applicant may clarify.
3. Firm has submitted description of the 2nd export product (Outer Cover) is very generic. Description by which the specific product is identified and amendment in license be obtained accordingly.
4. Complete measurement chart of outer cover prescribes only two dimensions.

The case stands deferred.

Case No.	32 / NC/5/MEET/Mar/202526/20
Case Status	Case Rejected
Party Name	GANGA ACROWOOLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM REVIW00005508AM26
RA File Number	30AX04000297 AM26
Licence No and Date	3011007443/28/07/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Oct/202526/11 date 12/11/2025 and now, the firm has requested for review of their case, but firm did not provide the proper justification for higher requirement. Accordingly, based on the recommendation of the technical authority, the committee decided to maintain the status quo in this case.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	33 / NC/5/MEET/Mar/202526/20
Case Status	Case Rejected
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM REVIW00005572AM26
RA File Number	05AX04001484 AM26
Licence No and Date	0511034194/30/07/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Oct/202526/11 date 12/11/2025 and now, the firm has requested for review of their case, but firm did not provide the proper justification for higher requirement. Accordingly, based on the recommendation of the technical authority, the committee decided to maintain the status quo in this case. RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.	

Case No.	34 / NC/5/MEET/Mar/202526/20
Case Status	Case Rejected
Party Name	ARVIND OG NONWOVENS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM REVIW00005714AM26
RA File Number	08AX04000766 AM26
Licence No and Date	0811015765/01/08/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Oct/202526/11 date 12/11/2025 and now, the firm has requested for review of their case, but firm did not provide the proper justification for higher requirement. Accordingly, based on the recommendation of the technical authority, the committee decided to maintain the status quo in this case. RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.	

Case No.	35 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	CITIZEN UMBRELLA MANUFACTURERS LTD
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00003102AM26
RA File Number	02AX04000390 AM26
Licence No and Date	0211009479/09/09/2025
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

Export Item: R38133- FG 5FT GOLF UMBRELLA-BLACK & WHITE / R38134 -Firm Grip 5FT Golf Umbrella - All Black, 30" x 8 K (CONTAINING INPUT ITEMS SL. NO.1- 27,000/-KGS, 2. 10,000/- DOZ, 3. 920/- KGS, 4, 2,000/- KGS, 5. 12,000/- KGS, 6. 1,35,000/- MTR.)

Quantity.: 10000 DOZEN (DOZ)

Import Item

S. No.	Item Description	Qty. recommended
1	UMBRELLA COMPONENTS Umbrella Ribs Parts (fiber glass)	Net +1% with accountability clause
2	UMBRELLA COMPONENTS (HANDLE)	Net to net with accountability clause
3	UMBRELLA COMPONENTS (LATCH)	Net +1% with accountability clause
4	UMBRELLA COMPONENTS Splastic parts of umbrella (Tube Fitted with Notch, Up Runners with Ring, Down Runners, Cap, Big Fluted with Centre Clip, Small Fuluted, Big Solid with Side Clip, Small Solid, Eyelates, etc.)	Net +1% with accountability clause
5	UMBRELLA COMPONENTS umbrella tube (blk pated)	Net +1% with accountability clause
6	Polyester Coated Fabric GSM 69 [+/-10%,] WIDTH 64" to 68"	144000 MTR

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	36 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	S. S. INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00003254AM26
RA File Number	05AX04002059 AM26
Licence No and Date	0511035161/16/09/2025
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export various types of leather jackets, skirts, shirts, coats, pants and blazers. The Firm has not submitted measurement sheet and image/Sketch of the export items and submitted only skin patterns for one product only without any measurement specification off patterns Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit measurement sheet, image/sketch and skin pattern with measurement specification off patterns.

The case stands deferred.

Case No.	37 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	FLOOR GARDENS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00003408AM26
RA File Number	10AX04000207 AM26
Licence No and Date	1011003451/24/09/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit complete specification of export product with size and thickness.
2. Firm to submit specification of import item with size and thickness.
3. Firm to submit the justification for 7% wastage.

The case stands deferred.

Case No.	38 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	PEARL APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00003455AM26
RA File Number	05AX04002236 AM26
Licence No and Date	0511035390/29/09/2025

Norms Committee Decision:

The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.

The case stands deferred.

Case No.	39 / NC/5/MEET/Mar/202526/20
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Case Status	Case Deferred
Party Name	CALSEA FOOTWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00003487AM26
RA File Number	04AX04000709 AM26
Licence No and Date	0411010507/30/09/2025
Norms Committee Decision: The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority. The case stands deferred.	

Case No.	40 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	CALSEA FOOTWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00003565AM26
RA File Number	04AX04000729 AM26
Licence No and Date	0411010518/06/10/2025
Norms Committee Decision: The Committee considered the case as per agenda and noted that the firm had not given the reply therefore they may be requested again to submit the following : 1. Firm to specify the export item Half Boots, whether, these are for ladies or gents. 2. The export items are LEATHER HALF BOOTS FOR ADULT but leather has not been shown in import items or indigenous items, please clarify. 3. Firm to compare the requirement in tabular form with respective SION (G-9 or G-23, as the case may be) published in Handbook of procedure Vol. II for each export items. If any, additional items/higher quantities of import items are required, then to give justification 4. Firm to submit photographs/drawing of each export item indicating location/markings of import items with CAD/CAM of fabric, if, exceed the quantity indicated in SION fixed. The case stands deferred.	

Case No.	41 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	RAMA OVERSEAS LTD
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005371AM26
RA File Number	02AX04000785 AM26
Licence No and Date	0211010300/16/01/2026

Norms Committee Decision:

The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.

The case stands deferred.

Case No.	42 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005384AM26
RA File Number	05AX04003726 AM26
Licence No and Date	0511037562/19/01/2026

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES BLOUSE MADE OF 100% SILK WOVEN PRINTED FABRIC GSM 22 (+/- 10%) (STYLE-BG 51.05 W07)	632 NOS	100% SILK WOVEN PRINTED FABRIC WIDTH 52 INCH GSM 22 (+/-10%)	1858.08 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	43 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005400AM26
RA File Number	05AX04003779 AM26
Licence No and Date	0511037583/19/01/2026

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	MENS TROUSER MADE OF (SHELL) 100% LINEN WOVEN DYED FABRIC GSM 220 (+/-10%) AND (POCKETING) 100% COTTON WOVEN DYED FABRIC GSM 75 (+/-10%) (STYLE-EVY TROUSER)	4452 NOS	100% LINEN WOVEN DYED FABRIC WIDTH 52 INCH GSM 220 (+/-10%)	9794.400 SQM
			100% COTTON WOVEN DYED FABRIC WIDTH 54 INCH GSM 75 (+/-10%)	2893.8 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	44 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005386AM26
RA File Number	05AX04003678 AM26
Licence No and Date	0511037567/19/01/2026
Norms Committee Decision:	
The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.	
The case stands deferred.	

Case No.	45 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005385AM26
RA File Number	05AX04003744 AM26
Licence No and Date	0511037561/19/01/2026
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:	

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GIRLS DRESS MADE OF 100% COTTON WOVEN PRINTED FABRIC GSM 120 (+/- 10%) (STYLE -JUNE DRESS)	1706 NOS	100% COTTON WOVEN PRINTED FABRIC WIDTH 127 CM GSM 120 (+/-10%)	2934.320 SQM
2	GIRLS DRESS MADE OF 100% COTTON WOVEN DYED FABRIC GSM 120 (+/- 10%) (STYLE -JUNE DRESS)	1368 NOS	100% COTTON WOVEN DYED FABRIC WIDTH 122 CM GSM 120 (+/-10%)	2210.688 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	46 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005383AM26
RA File Number	05AX04003764 AM26
Licence No and Date	0511037565/19/01/2026

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	MENS JACKET MADE OF (SHELL) 55% COTTON 45% VISCOSE WOVEN DYED FABRIC GSM 173 (+/-10%) WITH (SLEEVE LINING) 60% CUPRO 40% COTTON WOVEN DYED FABRIC GSM 122 (+/-10%) AND 100% COTTON KNITTED DYED RIBS IN ONE NOS (1 CUFF + 1 HEM +2 ARMHOLE) (STYLE-710B20814)	390 NOS	55% COTTON 45% VISCOSE WOVEN DYED FABRIC WIDTH 56 INCH GSM 173 (+/- 10%)	1264.770 SQM
			60% CUPRO 40% COTTON WOVEN DYED FABRIC WIDTH 56 INCH GSM 122 (+/- 10%)	377.130 SQM
			100% COTTON KNITTED DYED CUFF RIB (SIZE- 8" X	390

			24")	PCS
			100% COTTON KNITTED DYED HEM RIB (SIZE- 8" X 50")	390 PCS
			100% COTTON KNITTED DYED ARMHOLE RIB (SIZE- 4" X 32.5")	780 PCS

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	47 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	GLOBAL MODE AND ACCESSORIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005451AM26
RA File Number	05AX04003771 AM26
Licence No and Date	0511037631/20/01/2026

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm has claimed a consumption of 8.23 SQM per Pc. Photo and size (32-46) do not justify claim much higher than SION. Justify very high claim.
2. It appears both the products style is same. Firm may confirm and get the style number mentioned in the export product description in the amendment of license.
3. It appears that both the export products are ladies dress. But description of 2nd export product given in application does not reflect so. The export product and input description are same. Firm may correct the description of export product and accordingly obtain amendment in license.

The case stands deferred.

Case No.	48 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	GREENPRO VENTURES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005460AM26
RA File Number	34AX04000819 AM26
Licence No and	3411007433/20/01/2026

Date

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	PP Woven Fabric (Ground Cover) [Net Content: PP GRANULES 1413300 KGS, U V Stabilizer Masterbatch (containing not more than 20% UV Stabilizer) 26700 KGS, Black Master Batch 60000 KGS]	1500000 KGS	PP GRANULES	1526364 KGS
			U V Stabilizer Masterbatch (containing not more than 20% UV Stabilizer)	26700 KGS
			Black Master Batch	64800 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	49 / NC/5/MEET/Mar/202526/20			
Case Status	Case Approved			
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026			
HQ File Number	HQRNORM APPLY 00005465AM26			
RA File Number	05AX04003805 AM26			
Licence No and Date	0511037649/21/01/2026			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TROUSER MADE OF (SHELL) 97%COTTON 3% ELASTANE WOVEN	2615 NOS	97% COTTON 3% ELASTANE WOVEN DYED FABRIC	5368.595 SQM

	DYED FABRIC GSM 130 (+/-10%) AND 100% COTTON WOVEN DYED FABRIC GSM 75 (+/-10%) (POCKETING) (STYLE-SPROUT TROUSER)		WIDTH 55 INCH GSM 130 (+/-10%)	
			100% COTTON WOVEN DYED FABRIC WIDTH 54 INCH GSM 75 (+/-10%)	823.725 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	50 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005484AM26
RA File Number	07AX04001890 AM26
Licence No and Date	0711016773/21/01/2026

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Boys Shorts (Style No.FW26AS4021UF) Made of 100% Cotton Denim Woven Fabric GSM 374	3152 NOS	100% Cotton Denim Woven Fabric GSM 374	4948.640 SQM
2	Boys Shorts (Style No.FW26AS4021UF) Made of 100% Cotton Denim Woven Fabric GSM 374	8410 NOS	100% Cotton Denim Woven Fabric GSM 374	13203.700 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	51 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026

and Date	
HQ File Number	HQRNORM APPLY 00005480AM26
RA File Number	05AX04003804 AM26
Licence No and Date	0511037664/21/01/2026
Norms Committee Decision: The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority. The case stands deferred.	

Case No.	52 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	BIG BAGS INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005513AM26
RA File Number	07AX04001905 AM26
Licence No and Date	0711016811/23/01/2026

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	FLEXIBLE INTERMEDIATE BULK CONTAINERS-PRINTED ATTACHMENT BAG:PP4465500KG,UV125000KG,LDPE138000KG YARN16000KG,ANTISTATIC MB10000KG,CONDUCTIVE FILM2000KG,DOCUMENT POCKET 6000KG	5000000 KGS	Polypropylene Granules Extrusion granules/Lamination grade/Filament grade UV stabilizer Masterbatch (containing not more than 20% UV stabilizer) LDPE Granules Liner grade/Lamination grade/Film grade/Extrusion grade LLDPE Granules Extrusion grade/Film grade HDPE Granules tape	5046015 KGS 89310 KGS 144900 KGS 229425 KGS 10500

			grade/Film grade	KGS
			Black conductive yarn	7350 KGS
			Crohmiq yarn	2100 KGS
			100% Polyester Textured yarn	16800 KGS
			Antistatic MB	10500 KGS
			Conductive film	2100 KGS
			Document pocket	6300 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	53 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005514AM26
RA File Number	07AX04001895 AM26
Licence No and Date	0711016813/23/01/2026

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export leather jackets and submitted skin patterns without mentioning measurement specifications on the critical measurement points. The firm has submitted measurement chart for export item which is not legible Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit legible measurement chart and second pattern sewing skin patterns length and breadth at maximum length or width of the pattern.

The case stands deferred.

Case No.	54 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	MIRA EXIM LTD
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005519AM26
RA File Number	05AX04003746 AM26
Licence No and Date	0511037706/27/01/2026

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Jacket 71/0 Ladies Embroidered Jacket Made of 100% Linen Dyed Woven Fabric GSM 170 (+/-10%)	3500 NOS	Fabric to be used in the Garment 100% Linen Dyed Woven Fabric GSM 170 (+/-10%)	10150 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	55 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005520AM26
RA File Number	05AX04003826 AM26
Licence No and Date	0511037709/27/01/2026

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES DRESS MADE OF 100%COTTON WOVEN DYED FABRIC GSM 82(+/-10%)(STYLE-ES ENOLA DRESS)	4389 NOS	100%COTTON WOVEN DYED FABRIC WIDTH 54 INCH GSM 82(+/-10%)	24358.950 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	56 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	SEASON COIR EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005521AM26
RA File Number	10AX04000313 AM26
Licence No and Date	1011003632/27/01/2026

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Tufted Coir Products with Synthetic Chemical backing Embedded on Platisol of PVC Resin &DOTP containing dotp190476.19 kgs	326476 KGS	DOTP Dioctyl Terephthalate	200000 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	57 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005542AM26
RA File Number	05AX04003829 AM26

Licence No and Date	0511037724/27/01/2026			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES SKIRT MADE OF 100%COTTON WOVEN DYED FABRIC GSM 142(+/-10%) (STYLE-PA BLANCA)	5952 PCS	100%COTTON WOVEN DYED FABRIC WIDTH 55 INCH GSM 142(+/-10)	21618.8544 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	58 / NC/5/MEET/Mar/202526/20			
Case Status	Case Approved			
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026			
HQ File Number	HQRNORM APPLY 00005549AM26			
RA File Number	05AX04003889 AM26			
Licence No and Date	0511037740/27/01/2026			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES SHORTS MADE OF 100%RAMIE WOVEN DYED FABRIC GSM 125(+/-10%)(STYLE -LEDA SHORTS)	414 NOS	100%RAMIE WOVEN DYED FABRIC WIDTH 134 CM GSM 125(+/-10)	914.940 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	59 / NC/5/MEET/Mar/202526/20			
Case Status	Case Deferred			

Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005550AM26
RA File Number	05AX04003816 AM26
Licence No and Date	0511037741/27/01/2026
Norms Committee Decision: The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority. The case stands deferred.	

Case No.	60 / NC/5/MEET/Mar/202526/20			
Case Status	Case Approved			
Party Name	R R TRENDS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026			
HQ File Number	HQRNORM APPLY 00005584AM26			
RA File Number	05AX04003738 AM26			
Licence No and Date	0511037710/28/01/2026			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES KAFTAN (made from 51% Polyester 49% Metallised Fibre Knitted Mesh Fabric with Pleated, GSM = 55 +/-10%) Style No.: 4500376 - Gold Shimmer Kaftan	1000 PCS	51% Polyester 49% Metallised Fibre Knitted Mesh Fabric with Pleated, GSM = 55 +/- 10%, Width = 150 cms	2757.72 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	61 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	BULK LIQUID SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005565AM26

RA File Number	07AX04001867 AM26			
Licence No and Date	0711016821/28/01/2026			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	FLEXIBLE INTERMEDIATE BULK CONTAINERS CONTAINING PP GRANULES 272019 KGS UV STABILIZER MB 5981 KGS, CALCIUM CARBONATE FILLER 24000 KGS ENHANCED PE RESIN 21000 KGS LDPE GRANULES 48000 KGS LLDPE GRANULES 80000 KGS ANTI BLOCK MB 3000 KGS COLOUR MB 6000 KGS HDPE 40000	500000 KGS	ENHANCED POLYETHYLENE RESIN BLOWN FILM GRADE / METALLOCENE FILM GRADE	22050 KGS
			LDPE GRANULES BLOWN FILM GRADE	50400 KGS
			LLDPE GRANULES BLOWN FILM GRADE/ BUTENE FILM GRADE	84000 KGS
			ANTI BLOCK MASTER BATCH ADDITIVE MASTER BATCH	3060 KGS
			COLOUR MASTER BATCH WHITE MASTER BATCH	6120 KGS
			POLYPROPYLENE GRANULES EXTRUSION OR LAMINATION GRADE	299220 KGS
			U.V. STABILIZER MASTER BATCH ADDITIVE MASTER BATCH	5440 KGS
			CALCIUM CARBONATE FILLER CACO3	25200 KGS
			HDPE GRANULES HIGH	42000

			DENSITY POLYETHYLENE	KGS
It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	62 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005566AM26
RA File Number	07AX04001929 AM26
Licence No and Date	0711016823/28/01/2026

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Bib and Brace Overalls (Style No.46720) Made of 96% Nylon 4% Spandex Printed Woven Fabric GSM 170	2474 NOS	96% Nylon 4% Spandex Printed Woven Fabric GSM 170	10563.98 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	63 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005567AM26
RA File Number	07AX04001927 AM26
Licence No and Date	0711016824/28/01/2026

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical

authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Bib and Brace Overalls (Style No.16760) Made of 96% Nylon 4% Spandex Dyed Woven Fabric GSM 170	4498 NOS	96% Nylon 4% Spandex Dyed Woven Fabric GSM 170	16012.880 SQM
2	Ladies Bib and Brace Overalls (Style No.16760) Made of 96% Nylon 4% Spandex Printed Woven Fabric GSM 170	19502 NOS	96% Nylon 4% Spandex Printed Woven Fabric GSM 170	70597.240 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	64 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005568AM26
RA File Number	07AX04001930 AM26
Licence No and Date	0711016825/28/01/2026
Norms Committee Decision: The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority. The case stands deferred.	

Case No.	65 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005596AM26
RA File Number	05AX04003745 AM26
Licence No and Date	0511037796/29/01/2026
Norms Committee Decision: The Committee considered the case as per agenda and other paper and decided to defer the case for examination and	

comments of concern technical authority.

The case stands deferred.

Case No.	66 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005597AM26
RA File Number	05AX04003713 AM26
Licence No and Date	0511037798/29/01/2026

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	NA-LADIES SKIRT MADE OUT OF 84% TENCEL 16% POLYESTER DYED WOVEN FABRIC GSM 48(+/-10%) WIDTH 57 (+/-10%), ALONG WITH INDIAN FABRIC	4768 NOS	TENCEL POLYESTER 84% TENCEL 16% POLYESTER DYED WOVEN FABRIC GSM 48(+/-10%) WIDTH 57 (+/-10%)	16929 SQM
2	NA-LADIES SKIRT MADE OUT OF 98% POLYESTER 2% ELASTANE DYED WOVEN FABRIC GSM 112(+/-10%) WIDTH 57 (+/-10%), ALONG WITH INDIAN FABRIC	2758 NOS	POLYESTER ELASTANE 98% POLYESTER 2% ELASTANE DYED WOVEN FABRIC GSM 112(+/-10%) WIDTH 57 (+/-10%)	12139 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	67 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	PARAMOUNT PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005616AM26
RA File Number	05AX04003927 AM26
Licence No and	0511037840/29/01/2026

Date

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TROUSER MADE OF 100% LINEN WOVEN DYED FABRIC GSM 158 (TOLLERANCE +/- 10%)	3900 NOS	100% LINEN WOVEN DYED FABRIC GSM 158 (TOLLERANCE +/- 10%)	10920 SQM
2	LADIES TROUSER MADE OF 100% LINEN WOVEN DYED FABRIC GSM 158 (TOLLERANCE +/- 10%)	12000 NOS	100% LINEN WOVEN DYED FABRIC GSM 158 (TOLLERANCE +/- 10%)	37200 SQM
3	LADIES TROUSER MADE OF 100% LINEN WOVEN DYED FABRIC GSM 158 (TOLLERANCE +/- 10%)	25000 NOS	100% LINEN WOVEN DYED FABRIC GSM 158 (TOLLERANCE +/- 10%)	65500 SQM
4	LADIES WAISTCOAT MADE OF 100% LINEN WOVEN DYED FABRIC GSM 158 (TOLLERANCE +/- 10%)	4200 NOS	100% LINEN WOVEN DYED FABRIC GSM 158 (TOLLERANCE +/- 10%)	7059 SQM
5	LADIES TROUSER MADE OF 88% COTTON 12% POLYAMIDE WOVEN DYED FABRIC GSM 99 (TOLLERANCE +/- 10%)	1500 NOS	88% COTTON 12% POLYAMIDE WOVEN DYED FABRIC GSM 99 (TOLLERANCE +/- 10%)	3945 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	68 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005618AM26
RA File Number	07AX04001948 AM26
Licence No and Date	0711016857/29/01/2026
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	WOMEN PALAZZO BEACH TROUSERS MADE OF 98PCT RECYCLED POLYESTER 2PCT SPANDEX WOVEN PRINTED SATIN FABRIC GSM 95 S.No 8313	2393 NOS	98% RECYCLED POLYESTER 2% SPANDEX WOVEN PRINTED SATIN FABRIC, WIDTH 58 INCHES, GSM 95	12898 SQM
2	WOMEN MAXI PRINTED KAFTAN MADE OF 98PCT RECYCLED POLYESTER 2PCT SPANDEX WOVEN FABRIC, GSM 95, STYLE No 2752	854 NOS	98% RECYCLED POLYESTER 2% SPANDEX WOVEN PRINTED SATIN FABRIC, WIDTH 58 INCHES, GSM 95	4895 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	69 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	THE BRINELL CLOTHING INC.
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005631AM26
RA File Number	05AX04003881 AM26
Licence No and Date	0511037864/30/01/2026
Norms Committee Decision:	
The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.	
The case stands deferred.	

Case No.	70 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005637AM26
RA File Number	05AX04003910 AM26
Licence No and	0511037870/30/01/2026

Date	
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm submit documents are uploaded haphazardly and not in seriatim. 2. Product-2, claim is 1.25 SQM per piece but as per CAD works out to 1.84 SQM per piece. Please justify. 3. Please justify the claim more than SION in case of product at S.N. 1,3,4 and 5. 4. Firm submit the image one product looks a short but no product with the nomenclature short is included in the application. Please clarify. 5. Product photographs are not identified with product serial numbers. Relating the photo with the product is difficult as some products are more than one with the same nomenclature. The case stands deferred.	

Case No.	71 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005634AM26
RA File Number	05AX04003919 AM26
Licence No and Date	0511037869/30/01/2026
Norms Committee Decision: The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority. The case stands deferred.	

Case No.	72 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005633AM26
RA File Number	05AX04003916 AM26
Licence No and Date	0511037868/30/01/2026
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit a swatch picture with actual repeat size. 2. Firm mention whether it is stripe or check.	

The case stands deferred.

Case No.	73 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005630AM26
RA File Number	05AX04003926 AM26
Licence No and Date	0511037860/30/01/2026
Norms Committee Decision: The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority. The case stands deferred.	

Case No.	74 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	MOHIUDDIN EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005623AM26
RA File Number	06AX04000373 AM26
Licence No and Date	0611004238/30/01/2026
Norms Committee Decision: The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority. The case stands deferred.	

Case No.	75 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005622AM26
RA File Number	05AX04003887 AM26
Licence No and Date	0511037851/30/01/2026
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the	

recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit detailed justification for the excess consumption claimed.
2. Firm to submit original Pattern File (DXF).
3. Firm to submit original marker file and sample.
4. Firm to submit garment design/specification sheets.
5. Firm to submit measurement chart marker planning/cutting layouts, fabric utilization reports and technical reasons for the consumption of excess fabrics.

The case stands deferred.

Case No.	76 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	CENTURY OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005664AM26
RA File Number	05AX04003971 AM26
Licence No and Date	0511037890/02/02/2026

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies JACKET with Lining Ladies Jacket (made from 72% Cotton 28% Polyamide Woven Dyed Fabric GSM = 145 +/- 10% with Lining 100% Polyester Woven Dyed Fabric, GSM = 515 +/- 10%) Style No.: BW262501	901 NOS	72% Cotton 28% Polyamide Woven Dyed Fabric GSM = 145 +/- 10%, Width = 56"	2946.27 SQM
			100% Polyester Woven Dyed Fabric, GSM = 515 +/- 10%, Width = 175 cms	2081.31 SQM
2	Ladies JACKET with Lining Ladies Jacket (made from 72% Cotton 28% Polyamide Woven Dyed Fabric GSM = 145 +/- 10% with Lining 100% Polyester Woven Dyed	1796 NOS	72% Cotton 28% Polyamide Woven Dyed Fabric GSM = 145 +/- 10%, Width = 56"	5872.92 SQM

	Fabric, GSM = 550 +/- 10%) Style No.: BW262501		100% Polyester Woven Dyed Fabric, GSM = 550 +/- 10%, Width = 172 cms	4184.68 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	77 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005700AM26
RA File Number	05AX04003999 AM26
Licence No and Date	0511037937/03/02/2026

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES SHIRT (FULL SLEEVE) MADE OF 82%VISCOSE 18%SILK WOVEN YARN DYED FABRIC GSM 83(+/-10%) (STYLE-PA PIXIE)	738 NOS	82%VISCOSE 18%SILK WOVEN YARN DYED FABRIC WIDTH 52 INCH GSM 83(+/-10%)	2300.346 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	78 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005703AM26
RA File Number	07AX04001974 AM26
Licence No and Date	0711016896/03/02/2026
Norms Committee Decision: The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority. The case stands deferred.	

Case No.	79 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005704AM26
RA File Number	07AX04001975 AM26
Licence No and Date	0711016897/03/02/2026

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens Waist Coat (Sleeveless)(Style No.AE/AM 2640) Made of 1.34 SQM of 92% Polyester 8% Elastane Dyed Woven Fabric With DWR Finish GSM 205 And 0.20 SQM of 92% Polyester 8% Elastane Dyed Woven Fabric With DWR Finish GSM 205	2272	92% Polyester 8% Elastane Dyed Woven Fabric With DWR Finish GSM 205	2635.52 SQM
		NOS	92% Polyester 8% Elastane Dyed Woven Fabric With DWR Finish GSM 205	454.40 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	80 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005734AM26
RA File Number	05AX04003995 AM26
Licence No and Date	0511037961/04/02/2026
Norms Committee Decision: The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority. The case stands deferred.	

Case No.	81 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005712AM26
RA File Number	05AX04004003 AM26
Licence No and Date	0511037943/04/02/2026

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BOYS JACKET MADE OF 60% COTTON 40% VISCOSE WOVEN DYED FABRIC GSM 165 (+/-10%) WITH (USED IN BODY) 100% VISCOSE WOVEN DYED LINING GSM 169(+/-10%) AND (USED IN SLEEVE) 100% NYLON WOVEN DYED LINING GSM 40 (+/-10%)AND 46% ACRYLIC 28% COTTON 19% WOOL 6% NYLON 1% ELASTANE KNITTED RIBS IN ONE NOS (1 COLLAR + 1 CUFF + 1 HEM)(STYLE-323982979)	1020 NOS	60%COTTON 40%VISCOSE WOVEN DYED FABRIC WIDTH 58 INCH GSM 165(+/-10%)	1727.880 SQM
			100%VISCOSE WOVEN DYED LINING WIDTH 55 INCH GSM 169(+/-10%)	870.060 SQM
			100%NYLON WOVEN DYED	523.260

			LINING WIDTH 56 INCH GSM 40(+/-10%)	SQM
			46%ACRYLIC 28%COTTON 19%WOOL 6%NYLON 1%ELASTANE KNITTED COLLAR RIBS (SIZE- 5" X 20")	1020 PCS
			46%ACRYLIC 28%COTTON 19%WOOL 6%NYLON 1%ELASTANE KNITTED CUFF RIBS (SIZE- 6" X 20")	1020 PCS
			46%ACRYLIC 28%COTTON 19%WOOL 6%NYLON 1%ELASTANE KNITTED HEM RIBS (SIZE- 6" X 38")	1020 PCS
2	BOYS JACKET MADE OF 60%COTTON 40%VISCOSE WOVEN DYED FABRIC GSM 165(+/-10%) WITH (USED IN BODY) 100%VISCOSE WOVEN DYED LINING GSM 169(+/-10%) AND (USED IN SLEEVE) 100%NYLON WOVEN DYED LINING GSM 40(+/-10%)AND 46%ACRYLIC 28%COTTON 19%WOOL 6%NYLON 1%ELASTANE KNITTED RIBS IN ONE NOS(1 COLLAR + 1 CUFF + 1 HEM)(STYLE-322982979)	772 NOS	60%COTTON 40%VISCOSE WOVEN DYED FABRIC WIDTH 58 INCH GSM 165(+/- 10%)	832.216 SQM
			100%VISCOSE WOVEN DYED LINING WIDTH 55 INCH GSM 169(+/-10%)	453.936 SQM
			100%NYLON WOVEN DYED LINING WIDTH 56 INCH GSM 40(+/-10%)	230.828 SQM
			46%ACRYLIC 28%COTTON 19%WOOL 6%NYLON 1%ELASTANE KNITTED COLLAR RIBS (SIZE- 4.5" X 18")	772 PCS
			46%ACRYLIC 28%COTTON 19%WOOL 6%NYLON 1%ELASTANE KNITTED CUFF RIBS (SIZE- 5.5" X 15")	772 PCS
			46%ACRYLIC 28%COTTON 19%WOOL 6%NYLON 1%ELASTANE KNITTED HEM RIBS (SIZE- 5.5" X 28")	772 PCS

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	82 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	STAND21 EXPORTS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005719AM26
RA File Number	04AX04001095 AM26
Licence No and Date	0411011252/04/02/2026
Norms Committee Decision: The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority. The case stands deferred.	

Case No.	83 / NC/5/MEET/Mar/202526/20			
Case Status	Case Approved			
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026			
HQ File Number	HQRNORM APPLY 00005735AM26			
RA File Number	05AX04003997 AM26			
Licence No and Date	0511037962/04/02/2026			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES SKIRT MADE OF 100%COTTON WOVEN DYED FABRIC GSM 81(+/-10%) AND 100%COTTON WOVEN DYED	862 NOS	100%COTTON WOVEN DYED FABRIC WIDTH 54 INCH GSM 81(+/-	4728.932 SQM

	LINING GSM 81(+/-10%) (STYLE-PA JERRY SKIRT)		10%)	
			100%COTTON WOVEN DYED FABRIC WIDTH 52 INCH GSM 81(+/-10%)	910.272 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	84 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005737AM26
RA File Number	07AX04001976 AM26
Licence No and Date	0711016915/04/02/2026
Norms Committee Decision:	
The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.	
The case stands deferred.	

Case No.	85 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	MRS EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005743AM26
RA File Number	06AX04000378 AM26
Licence No and Date	0611004249/05/02/2026
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:	

1. Firm to submit justification of 10 % wastage claimed indicating wastage at each stage of manufacture.

The case stands deferred.

Case No.	86 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005749AM26
RA File Number	02AX04000812 AM26
Licence No and Date	0211010420/05/02/2026
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit CAD, Image and Measurement Chart for each product/input, clearly identifying each document with the export product/input. 2. Firm to submit Consumption per piece of each input. 3. Firm to submit fabric used in Shell and other components may be clearly identified/mentioned. 4. Firm to submit wherever consumption is more than SION, the same may be justified. The case stands deferred.	

Case No.	87 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005759AM26
RA File Number	05AX04003993 AM26
Licence No and Date	0511037984/05/02/2026
Norms Committee Decision: The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority. The case stands deferred.	

Case No.	88 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved

Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005760AM26
RA File Number	05AX04003994 AM26
Licence No and Date	0511037985/05/02/2026

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	NA-GIRLS SKIRT MADE OUT OF 100% NYLON MESH DYED WOVEN FABRIC GSM 25(+/-10%) WIDTH 61 (+/-10%), ALONG WITH INDIAN FABRIC.	6048 NOS	NYLON MESH 100% NYLON MESH DYED WOVEN FABRIC GSM 25(+/-10%) WIDTH 61 (+/-10%)	13608 SQM
2	NA-GIRLS SKIRT MADE OUT OF 100% NYLON MESH DYED WOVEN FABRIC GSM 25(+/-10%) WIDTH 61 (+/-10%), ALONG WITH INDIAN FABRIC.	12229 NOS	NYLON MESH 100% NYLON MESH DYED WOVEN FABRIC GSM 25(+/-10%) WIDTH 61 (+/-10%)	29595 SQM
3	NA-GIRLS SKIRT MADE OUT OF 100 % NYLON MESH DYED WOVEN FABRIC GSM 25(+/-10%) WIDTH 61 (+/-10%), ALONG WITH INDIAN FABRIC.	11883 NOS	NYLON MESH 100 % NYLON MESH DYED WOVEN FABRIC GSM 25(+/-10%) WIDTH 61 (+/-10%)	26738 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	89 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005764AM26
RA File Number	05AX04004020 AM26

Licence No and Date	0511037988/05/02/2026
Norms Committee Decision: The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority. The case stands deferred.	

Case No.	90 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	VISHWAA APPARELS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005771AM26
RA File Number	07AX04001982 AM26
Licence No and Date	0711016925/05/02/2026
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD, Image and Measurement chart, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image and Measurement chart. The case stands deferred.	

Case No.	91 / NC/5/MEET/Mar/202526/20			
Case Status	Case Approved			
Party Name	BULK LIQUID SOLUTIONS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026			
HQ File Number	HQRNORM APPLY 00005801AM26			
RA File Number	07AX04001983 AM26			
Licence No and Date	0711016949/06/02/2026			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended

1	FLEXIBLE INTERMEDIATE BULK CONTAINERS CONTAINING PP GRANULES 326419 KGS UV STABILIZER MB 7181 KGS, CALCIUM CARBONATE FILLER 28800 KGS ENHANCED PE RESIN 25200 KGS LDPE GRANULES 57600 KGS LLDPE GRANULES 96000 KGS ANTI BLOCK MB 3600 KGS COLOUR MB 7200 KGS HDPE 48000	600000 NOS	ENHANCED POLYETHYLENE RESIN BLOWN FILM GRADE / METALLOCENE FILM GRADE LDPE GRANULES BLOWN FILM GRADE LLDPE GRANULES BLOWN FILM GRADE/ BUTENE FILM GRADE ANTI BLOCK MASTER BATCH ADDITIVE MASTER BATCH COLOUR MASTER BATCH WHITE MASTER BATCH POLYPROPYLENE GRANULES EXTRUSION OR LAMINATION GRADE U.V. STABILIZER MASTER BATCH ADDITIVE MASTER BATCH CALCIUM CARBONATE FILLER CaCO ₃ HDPE GRANULES HIGH DENSITY POLYETHYLENE	26460 KGS 60480 KGS 100800 KGS 3672 KGS 7344 KGS 359060 KGS 7324 KGS 30240 KGS 50400 KGS
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	92 / NC/5/MEET/Mar/202526/20
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Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005795AM26
RA File Number	07AX04001997 AM26
Licence No and Date	0711016937/06/02/2026

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	WOMEN JACKET MADE FAUX LEATHER, FACE 100% POLYURETHANE, BACK 100% POLYESTER FUR KNITTED FABRIC, GSM 875 STYLE D88182	2894 NOS	FAUX LEATHER, FACE 100PCT POLYURETHANE, BACK 100PCT POLYESTER BONDED FUR KNITTED FABRIC, WIDTH 54 INCHES, GSM 875	6902.020 SQM
			FAUX LEATHER FACE 100PCT PU, BACK 100PCT POLYESTER, KNITTED FABRIC, WIDTH 54 INCHES , GSM 225	2532.490 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	93 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005790AM26
RA File Number	03AX04005696 AM26
Licence No and Date	0311051288/06/02/2026

Norms Committee Decision:

The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.

The case stands deferred.

Case No.	94 / NC/5/MEET/Mar/202526/20
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005780AM26
RA File Number	05AX04004042 AM26
Licence No and Date	0511038002/06/02/2026

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	EURO SHAM MFD. OF (FRONT) 80%VISCOSE 20%SILK WOVEN DYED FABRIC GSM 170 (+/-10%) AND (BACK) 80%VISCOSE 20%SILK WOVEN DYED FABRIC GSM 170 (+/-10%)(SIZE: 26"x26")(STYLE-ROSE)	343 NOS	80%VISCOSE 20%SILK WOVEN DYED FABRIC WIDTH 42 INCH GSM 170 (+/-10%) 80%VISCOSE 20%SILK WOVEN DYED FABRIC WIDTH 42 INCH GSM 170 (+/-10%)	341.285 SQM 282.289 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	95 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026

and Date	
HQ File Number	HQRNORM APPLY 00005779AM26
RA File Number	05AX04004022 AM26
Licence No and Date	0511038001/06/02/2026
Norms Committee Decision: The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority. The case stands deferred.	

Case No.	96 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	WOVEN FABRIC COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005776AM26
RA File Number	03AX04005680 AM26
Licence No and Date	0311051273/06/02/2026
Norms Committee Decision: The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority. The case stands deferred.	

Case No.	97 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	RAMA OVERSEAS LTD
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005811AM26
RA File Number	02AX04000840 AM26
Licence No and Date	0211010436/08/02/2026
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit the front / back sketch (to understand where the fabric-2 is used. 2. Firm to submit measurement chart mentions sizes as 1,2,3....(not S,M,L...) whereas the CAD file submitted for size. 3. Firm to submit size chart in S,M,L and also submit the size wise ratio of order quantity	

The case stands deferred.

Case No.	98 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	JIWANRAM SHEODUTTRAJ INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005810AM26
RA File Number	02AX04000822 AM26
Licence No and Date	0211010435/08/02/2026
Norms Committee Decision: The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority. The case stands deferred.	

Case No.	99 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	RAMA OVERSEAS LTD
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005809AM26
RA File Number	02AX04000838 AM26
Licence No and Date	0211010434/08/02/2026
Norms Committee Decision: The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority. The case stands deferred.	

Case No.	100 / NC/5/MEET/Mar/202526/20
Case Status	Case Deferred
Party Name	CALSEA FOOTWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202526/ 20 and 08/04/2026
HQ File Number	HQRNORM APPLY 00005889AM26
RA File Number	04AX04001234 AM26
Licence No and Date	0411011299/11/02/2026
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to compare the requirement in tabular form with respective SION (G-9 or any other, equivalent) published in Handbook of procedure Vol. II for export items with amendment of Public Notice 30/2023 dated 31st Aug 2023. If any, additional items/higher quantities of import items are required, then to give justification.
2. Firm to submit the photographs/drawing of each export item indicating location/markings of import items with CAD/CAM of fabric, if, exceed the quantity indicated in SION fixed.
3. Firm to submit specifications like GSM/thickness/width etc.,(whichever is applicable) of all import items.
4. Firm to submit comparison with equivalent SION/s the synthetic material/s may be taken equivalent to leather upper, insole socks, lining etc.

The case stands deferred.